

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00981/2017

Jabalpur, this Friday, the 10th day of January, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Madhu Lachwani, W/o Late Omprakash Lachwani Aged about 60 years, R/o 89-B Parshavanath Nagar, Indore (M.P.)
Mob.9560241378 **-Applicant**

(By Advocate –**NONE**)

V e r s u s

1. Union of India, Through the General Manager, Western Railway Mumbai, Churchgate 400008
2. Divisional Railway Manager, Divisional Office, Western Railway Ratlam 456224
3. Divisional Railway Manager (Establishment) Divisional Office, Western Railway Ratlam 456224 **- Respondents**

(By Advocate –**Shri Arun Soni**)

O R D E R (Oral)

By Navin Tandon, AM:-

None for the applicant.

2. It is seen that neither the applicant nor the counsel for the applicant has put appearance for last four consecutive occasions i.e. on 27.03.2019, 03.07.2019, 09.09.2019, & 08.11.2019. Again there was no representation today.

3. It seems that the applicant is not interested in pursuing the matter further.

4. Resultantly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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